

**HIGH COURT OF SIKKIM**  
**Record of Proceedings**

**I.A. No.01 of 2024 in MAC App./13/2024/(Filing No.)**

THE NEW INDIA ASSURANCE CO. LTD.

APPLICANT

*VERSUS*

HEMLATA LUCKSOM AND ANOTHER

RESPONDENTS

**Date: 23.04.2024**

CORAM:

**THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE**

For Applicant      Mr. Dipayan Roy, Advocate.

For Respondents

R-1                  Mr. Tashi Wongdi Bhutia, Advocate.

**ORDER**

Mr. Tashi Wongdi Bhutia, Learned Counsel enters appearance on behalf of the Respondent No.1 and has filed his Vakalatnama.

Notice issued to the Respondent No.2 is returned with the report that the addressee is deceased.

The Applicant seeks to take steps in this context.

Let steps be taken.

List on 09-05-2024.

**Judge**  
23.04.2024